

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/41410/2026	M/S. H.M CONSTRUCTIONS VS THE POWER GRID CORPORATION OF INDIA LTD	LAXMI NRUSINGHA SAHU VS //	// () //	AOD20260000457C202600005
2	D-BLAPL/26626/2026	MANMOHAN SHARMA VS STATE OF ODISHA	NILAMADHABA ROUT VS //	/ /0 () //	
3	D-BLAPL/26627/2026	DIBYA SHANKAR NAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS //	JHARSUGUDA SADAR /206 /2026 () //	
4	D-BLAPL/26635/2026	SETURAM HANS @ BANTI VS STATE OF ODISHA	BINAPANI DWIBEDY VS //	BODEN /29 /2026 () //	
5	D-BLAPL/26636/2026	AMI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS //	BELLAGUNTHA /202 /2026 () //	AOD20240000242C202600233
6	D-BLAPL/26638/2026	PARTHA SARATHI DWIBEDI @ PINTU @ PARTHA SARATHI MAHANTY VS STATE OF ODISHA	PARTHA SARATHI MAHANTY VS //	KEONJHAR TOWN /437 /2026 () //	
7	D-BLAPL/26646/2026	PITAMBER TANDI @ PITAMBAR TANDI VS STATE OF ODISHA	UMAKANTA BARIK VS //	JHARIGAM /204 /2025 () //	
8	D-BLAPL/26648/2026	KAPILA BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS //	TARBHA /288 /2026 () //	
9	D-BLAPL/26651/2026	UMESH CHANDRA KISKU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS //	LINGARAJ P.S. /167 /2026 () //	
10	D-BLAPL/26652/2026	JYOTINDRA TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS //	TARBHA /290 /2026 () //	
11	D-BLAPL/26653/2026	PAPU BARIK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS //	BADAGODA P.S. /144 /2026 () //	

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12	D-BLAPL/26655/2026	TUNA @ PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
13	D-BLAPL/26661/2026	SANJAY SINHA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	/ /0 () //	
14	D-BLAPL/26662/2026	SHAIL KUMARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /292 /2026 () //	
15	D-BLAPL/26664/2026	ABHAYA NAURI VS STATE OF ODISHA	SATYA MAHAPATRA VS	MAHAKALPARA /139 /2026 () //	
16	D-BLAPL/26667/2026	SANTOSH PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /383 /2026 () //	
17	D-BLAPL/26668/2026	GURU CHARAN NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /697 /2026 () //	
18	D-BLAPL/26670/2026	SUDAM MALLIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	K.NUAGAON /252 /2024 () //	AOR20220001311C202600118
19	D-BLAPL/26675/2026	NAGABATULA BALU@N.BALU VS STATE OF ODISHA	SARBESWAR SAHOO VS	CHITRAKONDA /121 /2021 () //	AOD20220004505C202600099
20	D-BLAPL/26677/2026	KRISHNA KUMAR VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 () //	
21	D-BLAPL/26678/2026	SANDEEP SHIKARI VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 () //	
22	D-BLAPL/26679/2026	SUNUGUDA @ INTESH PAWAR VS STATE OF ODISHA	BIKASH KUMAR DASH VS	SUNDARGARH SADAR /301 /2024 () //	
23	D-BLAPL/26680/2026	SANJEEB KUMAR DANI @ NAG @ SANJIB KUMAR DASH	SINHA SINHARTHA DAS	RAMPUR (SONEPUR) /166 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26685/2026	AKSHAYA KUMAR DIGAL	SIDHARTHA SANKAR RAY (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26694/2026	SAHADEB @ SAHEB KHARA @ SAHADEV KHARA @ SADEB KHARA	SADHAN KUMAR	CHITRAKONDA /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26696/2026	BAIRANJAN DASH	ARIJEET MISHRA	SIMULIA /163 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26697/2026	SOUMYA RANJAN CHOUDHURY @ SAUMYA RANJAN CHOUDHURY	SUSHANT KUMAR RICHANDAN	PHULBANI SADAR /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26701/2026	RAJ MINZ @ RAZ MINZ	UMA SHANKAR PATEL	RAJGANGPUR /367 /2026	AOR20220000263C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26702/2026	SANGRAM KISHORE NATH	ACHYUTANANDA PATTANAIAK	INDUSTRIAL ESTATE PS /194 /2025	AOD20240000586C202600253
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26714/2026	PRADIP NAIK	SANTOSH KUMAR MAHANTY	BELLAGUNTHA /202 /2026	AOD20240000242C202600234
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26715/2026	MANTU @ UMAKANTA MOHANTY	ACHYUTA NANDA ROUTRAY	BANSADA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26719/2026	RAKESH SWAIN	PRAKASH KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26720/2026	PRAKASH RAUTRAY	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26722/2026	PAPUNA JENA	SIDHARTHA MISHRA	INFOCITY PS /625 /2026	
		VS	VS	()	

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35	D-BLAPL/26725/2026	STATE OF ODISHA DULLAVA BAG @ DURLABHA VS	ANIRUDHA DAS VS	// PATNAGARH /5 /2026 ()	
36	D-BLAPL/26726/2026	STATE OF ODISHA PAPUNA JENA VS	SIDHARTHA MISHRA VS	// INFOCITY PS /627 /2026 ()	
37	D-BLAPL/26727/2026	STATE OF ODISHA PRASANNA SA VS	BHARAT BHUSAN ROUTRAY VS	// SOHELLA /75 /2023 ()	
38	D-BLAPL/26728/2026	STATE OF ODISHA PAPUNA JENA VS	SIDHARTHA MISHRA VS	// INFOCITY PS /629 /2026 ()	
39	D-BLAPL/26729/2026	STATE OF ODISHA PAPUNA JENA VS	SIDHARTHA MISHRA VS	// INFOCITY PS /628 /2026 ()	
40	D-BLAPL/26731/2026	STATE OF ODISHA VINOD KUMAR VS	AMIT SUJAT BISWAL VS	// / /0 ()	
41	D-BLAPL/26732/2026	STATE OF ODISHA SANTOSH MOHAPATRA @ SANKAR VS	SWAGAT KUMAR SAHU VS	// KABISURYANAGAR /407 /2026 ()	AOR20220004593C202600039
42	D-BLAPL/26733/2026	STATE OF ODISHA PAPUNA JENA VS	SIDHARTHA MISHRA VS	// INFOCITY PS /630 /2026 ()	
43	D-BLAPL/26734/2026	STATE OF ODISHA PARAMANANDA HATI VS	KULDEEP MOHANTY VS	// CHANDRASEKHARPUR /707 /2026 ()	AOD20240000012C202600264
44	D-BLAPL/26737/2026	STATE OF ODISHA MAHESWAR SINGH VS	SANJAYA NARAYAN SAHOO VS	// NAYAPALLI P.S. /7 /2023 ()	
45	D-BLAPL/26746/2026	STATE OF ODISHA RABINARAYAN DAS VS	KAMIL RASHID VS	// LINGARAJ P.S. /109 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/26748/2026	RAJENDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	DARINGBADI /46 /2026 () //	AOR20220001299C202600063
47	D-BLAPL/26756/2026	BAIDHAR SISA VS STATE OF ODISHA	T.NARAYNA MURTY VS	PADWA /75 /2026 () //	AOR20220002995C202600086
48	D-BLAPL/26764/2026	BABULAL DHARUA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BHEDEN /194 /2025 () //	
49	D-BLAPL/26766/2026	ALAM MONDAL VS STATE OF ODISHA	TAPAN NAYAK VS	/ /0 () //	
50	D-BLAPL/26768/2026	JYOTIRMAYA MAHANAND VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	MUDANPUR RAMPUR /153 /2026 () //	AOD20240000603C202600031
51	D-BLAPL/26775/2026	MOHAMMAD MUSTAFA @ BHUJALI MUSTAF VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /63 /2026 () //	
52	D-CMAPL/41498/2026	ARUN KUMAR GOUDA VS STATE OF ODISHA	ADV. VS	// () //	
53	D-CMP/41362/2026	BALABHADRA ROUT VS PRASANNA ROUT	PANCHANAN PANIGRAHI VS	// () //	AOR20250000001C202600024
54	D-CMP/41368/2026 CMP/1484/2026	RAMA PURTI VS LAXMIDHAR ROUT	DEBAKANT MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) EC/0000048/2018	
55	D-CMP/41377/2026	TRILOCHAN BEHERA VS NIRANJAN BEHERA	SOUMYA MISHRA VS	// () //	
56	D-CMP/41390/2026	PRADEEP KUMAR CHAND VS NIMAI CHARAN SAMAL	AMIT PRASAD BOSE VS	// () //	
57	D-CMP/41403/2026	BASANT KUMAR ROUT	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600251

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		VS	VS	0	
		ANITA PRADHAN		//	
58	D-CMP/41406/2026	PADMALOCHAN BEHERA	ASHWINI KUMAR DAS	//	
		VS	VS	0	
		JYOTSNAMAYEE BEHERA		//	
59	D-CMP/41409/2026	DHANAMALI MIRDHA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		JASODA PATRA		//	
60	D-CMP/41415/2026	GAYATRI DEVI IRANI	ARUN KUMAR MISHRA (2)	//	
		VS	VS	0	
		DILLIP CHANDRA SINGH DEO		//	
61	D-CMP/41451/2026	MUSTARI BIBI	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		SK.INUS BOX		//	
62	D-CMP/41456/2026	SWABHIMAN MULTI SERVICES, BALASORE	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600052
		VS	VS	0	
		ASIANA REAL CONE PVT LTD.		//	
63	D-CMP/41463/2026	SOVAN DAS	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		SUBHAM SAMANTRAY		//	
64	D-CMP/41481/2026	ANKUR GHADAI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		SABITRI BISWAL		//	
65	D-CMP/41490/2026	SOUDAMINI SAHOO	SUNIT SAHOO	//	
		VS	VS	0	
		BHOBANI ROUT		//	
66	D-CMP/41492/2026	GANESH PADHAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		ISWAR SAHU		//	
67	D-CMP/41494/2026	GHANSHYAM SARAF	SASWATI SOUMYA SAHU	//	
		VS	VS	0	
		SUBASH CHANDRA SAHU		//	
68	D-CMP/41505/2026	RITESH JAISWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	

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69	D-CMP/41529/2026	ABHISEK JAISWAL SUBHRA RAUL VS SUBHASHREE ROUT SELVARAJOO	TANMAY MISHRA VS	// // 0	
70	D-CMP/41532/2026	DULAL RAY VS KRUSHNAPADA MANDAL	AMIT PRASAD BOSE VS	// 0	
71	D-CMP/41534/2026	SAROJ KUMAR JENA VS MADAN MOHAN JENA	SOUMYA RANJAN DAS VS	// 0	
72	D-CMP/41536/2026	DAMODAR ROUT VS PRASANNA ROUT @ KALANDI ROUT	MRUGANKA MAULI PATNAIK VS	// 0	
73	D-CMP/41538/2026	RAJENDRA KUMAR BAJAJ VS BISWANATH PRADHAN	BHASKAR CHANDRA PANDA VS	// 0	
74	D-CMP/41543/2026	SYED NASEEM AHAMD @ AHMED VS SAYED MOHAMMED DAWUD	BYOMOKESH SAHOO VS	// 0	
75	D-CMP/41551/2026	BISWAMOHAN DAS VS JAJNESWAR DASH	SIDHARTH SHANKAR PADHY VS	// 0	
76	D-CMP/41554/2026	SMRUTI LATA DAS @ BARIK VS SUKADEVA BARIK	PRATIK DASH VS	// 0	
77	D-CMP/41576/2026	ANISKA RESORTS PVT. LTD., BBSR VS SRIRAM ABHISEK	SIDHARTH SHANKAR PADHY VS	// 0	
78	D-CONTC/41345/2026	SUJIT KUMAR PANDA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
79	D-CONTC/41346/2026	BANABIHARI PATRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0	

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80	D-CONTC/41347/2026	NALINIKANTA KAR VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
81	D-CONTC/41350/2026	JAYDEV SAHOO VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
82	D-CONTC/41353/2026	DIBAKAR ROUT VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
83	D-CONTC/41354/2026	PURNA CHANDRA PANDA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
84	D-CONTC/41365/2026	JAYANTI GURU VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600143
85	D-CONTC/41366/2026	SUSAMA HOTA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600144
86	D-CONTC/41367/2026	DHARITREE ENTERPRISES, KESINGA, KALAHANDI VS MIHIRA PRASAD MOHANTY, M.D., ODISHA STATE WAREHOUSING CORPORATION (OSWC), BHUBANESWAR	VS	// 0	
87	D-CONTC/41387/2026	NARENDRA NATH PANDA VS SACHIN RAMCHANDRA JADHAV, IAS	ADV. VS	// 0 //	
88	D-CONTC/41392/2026	TRINATH BEHERA VS USHA PADHEE, IAS	BIREN SANKAR TRIPATHY VS	// 0 //	
89	D-CONTC/41402/2026	LAXMIDHAR BEHERA VS ASHOK KUMAR BEHERA, DIRECTOR RR CUM EX-OFFICIO ,SPECIAL SECRETARY WATER RESOURCE DEPTT.	ADV VS	// 0	AOD20220004505C202600102
90	D-CONTC/41419/2026	RABINARAYAN NAYAK VS JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ANJAN KUMAR JENA VS	// 0 //	
91	D-CONTC/41445/2026	M/S.ACRUX REALCON PVT. LTD., BHUBANESWAR	ADV.	//	

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		VS	VS	0	
		JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//	
92	D-CONTC/41448/2026	PRAMOD KUMAR SINGH	ADV.	//	
		VS	VS	0	
		ARINDAM DAKUA, IAS		//	
93	D-CONTC/41459/2026	PRITAM MOHANTY	ADV	//	AOD20240000536C202600044
		VS	VS	0	
		DEBADUTTA PRADHAN, TAHASILDAR SADAR,CUTTACK		//	
94	D-CONTC/41461/2026	DIPALI DEBASMITA DAS	ADV	//	AOD20220003611C202600058
		VS	VS	0	
		DURYODHAN KISAN, SUPERINTENDING ENGINEER, KANPUR CANAL DIVISION, KEONJHAR/			
95	D-CONTC/41462/2026	DHYANARANJAN SAHOO	SAROJA KANTA SAMAL	//	AOR20250001113C202600061
		VS	VS	0	
		MS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.			
96	D-CONTC/41464/2026	RAJAT KUMAR SAHOO	SAROJA KANTA SAMAL	//	AOR20250001113C202600062
		VS	VS	0	
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.			
97	D-CONTC/41467/2026	PRIYADARSINI NAYAK AND OTHERS	AYESHKANTA TRIPATHY	//	AOR20250001113C202600063
		VS	VS	0	
		MS ASWATHY S AND OTHERS		//	
98	D-CONTC/41476/2026	SASHIKANTA PANIGRAHI	ADV.	//	
		VS	VS	0	
		SURYA NARAYAN PATTNAIK, DIRECTOR OF TEXTILES, BHUBANESWAR		//	
99	D-CONTC/41479/2026	SANTOSH KUMAR PANI	ADV.	//	
		VS	VS	0	
		SURYA NARAYAN PATTNAIK, DIRECTOR OF TEXTILES, BHUBANESWAR		//	
100	D-CONTC/41482/2026	ASHOK KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		SURYA NARAYAN PATTNAIK, DIRECTOR OF TEXTILES, BHUBANESWAR		//	
101	D-CONTC/41499/2026	PURUSOTTAM DASH	ADV.	//	
		VS	VS	0	
		SURYA NARAYAN PATTNAIK, DIRECTOR OF TEXTILES, BHUBANESWAR		//	
102	D-CONTC/41502/2026	NARAYAN PRADHAN	ADV.	//	
		VS	VS	0	

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103	D-CONTC/41510/2026	SHUBHA SARMA, IAS PRASANTA KUMAR MOHAPATRA VS	ADV. VS	// // 0	
104	D-CONTC/41513/2026	SHUBHA SARMA, IAS SATYABRATA MISHRA VS	ADV. VS	// // 0	
105	D-CONTC/41515/2026	SHUBHA SARMA, IAS KABITA ACHARYA @ KABITA RATH VS	ADV. VS	// // 0	
106	D-CONTC/41533/2026	JUGALESWARI DASH, IAS PRAKASH KUMAR BISWAL VS	ADV. VS	// // 0	
107	D-CONTC/41542/2026	DR.SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, KHORDHA NIRANJAN ROUT VS	ADV. VS	// // 0	
108	D-CONTC/41547/2026	DR.SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, VANI BIHAR, KHORDHA ARUN KUMAR SINGH SAMANTA VS	HRUDANANDA MOHAPATRA VS	// // 0	
109	D-CONTC/41563/2026	PRASANNA KUMAR TETE, TAHASILDAR CUM SUB REGISTRAR, ATHAMALLIK ASHOK CHANDRA BARIK VS	ADV. VS	// // 0	
110	D-CONTC/41573/2026	DR.SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY, KHORDHA KUMUDINI BAGARTY VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
111	D-CONTR/26776/2026	GAURAV SHIVAJI ISALWAR, COLLECTOR CUM CHAIRMAN, S.S.A, BOLANGIR GOPAL KRISHNA MOHAPATRA VS	BIJAYA KUMAR RAGADA VS	// //0 0	
112	D-CRLA/26699/2026	DR SURESH DEV DATTA SINGH, COMMISSIONERATE OF POLICE, BHUBANESWAR MANARANJAN ALIAS MANORANJAN PRADHAN VS	Amarendra Prasad Sahoo VS	// // 0	AOD20220001998C202600034
113	D-CRLA/26707/2026	STATE OF ODISHA ALEKHA SANDHA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// RAIRAKHOL /196 /2015 0 //	

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114	D-CRLA/26711/2026	DR. HRUDANANDA SAMANTA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /57 /1995 () //	
115	D-CRLA/26735/2026	JADUMANI DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHOUDWAR /95 /2015 () //	
116	D-CRLA/26739/2026	LINGARAJ MALLIK VS STATE OF ODISHA	GYANENDRA MALLICK VS	BARAMBA /66 /2025 () //	
117	D-CRLA/26741/2026	DEEPAK GUPTA VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCE MENT, BHUBANESWAR	TANMAY MISHRA VS	/ /0 () //	
118	D-CRLA/26745/2026	HARI CHARAN GUPTA VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR	TANMAY MISHRA VS	/ /0 () //	
119	D-CRLA/26751/2026	SAKIR SEKH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
120	D-CRLMA/26669/2026	CHAKRADHAR @ CHAKARA DALAI VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 () //	
121	D-CRLMA/26723/2026	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	SITIKANT MISHRA VS	CHANDRASEKHARPUR /12 /2026 () //	
122	D-CRLMA/26757/2026	SWAPNA DALEI VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	JATNI P.S. /176 /2023 () //	
123	D-CRLMA/26760/2026	SWAPNA DALEI VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	JATNI P.S. /176 /2023 () //	
124	D-CRLMC/26631/2026	PRIYAS RANJAN CHHOTARAY VS STATE OF ODISHA	RAKESH BEHERA VS	Human Rights Protection Cell PS /1 /2026 () //	
125	D-CRLMC/26641/2026	SANJAY @ SEKH NURALAM	BISWARANJAN DALAI	MARKAT NAGAR /129 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/26643/2026	PUJA@PRACHI PRIYADARSHINI	PANCHANAN PANIGRAHI	DARGHA BAZAR /60 /2025	AOD2025000009C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/26658/2026	TRILOCHAN SAHOO	PRAMOD CHANDRA SEJPADA	INDUSTRIAL ESTATE PS /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/26672/2026	AJIT KUMAR SENAPATI	ACHYUTANANDA PATTANAIK	KUMBHARAPARA /114 /2025	AOD20240000586C202600250
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/26676/2026	AJIT KUMAR SENAPATI	ACHYUTANANDA PATTANAIK	BASELI SAHI PS /218 /2025	AOD20240000586C202600252
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/26681/2026	DEBENDRA NATH PRADHAN	RABI NARAYAN MOHANTY	/ /0	
		VS	VS	()	
		CHINMAYA KUMAR SWAIN		//	
131	D-CRLMC/26682/2026	AMARA@AMAR PARIDA	JUDHISTHIR SAHOO	ODAGAON /208 /2019	AOD20220003315C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/26693/2026	SIMANCHAL NAYAK	AKSHAYA KUMAR PANDEY	GRAM GANJAM /264 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/26708/2026	M/S. FLOWMARE LTD., BHUBANSWAR	LAXMIDHAR PANGARI, SR.ADV.	SAHID NAGAR P.S. /617 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/26709/2026	PRASANT DAS	BASANTA KUMAR NAYAK	MANCHESWAR P.S. /47 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/26740/2026	JAYASHREE SARITA KUJUR	SUSANTA KUMAR MISHRA	NAYAPALLI P.S. /659 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/26744/2026	RAJENDRA DAS	DEBRATA DAS	JALESWAR /398 /2026	
		VS	VS	()	

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137	D-CRLMC/26750/2026	STATE OF ODISHA RAJENDRA MOHAPATRA VS	PURNA CHANDARA BEHERA VS	// Maitri Vihar PS /264 /2025 ()	AOR20220002667C202600005
138	D-CRLMC/26754/2026	STATE OF ODISHA PRABHU PRASAD SETHI VS	LAXMINARAYAN RAYATSINGH VS	// DARGHA BAZAR /89 /2026 ()	AOD20240000645C202600031
139	D-CRLMC/26755/2026	STATE OF ODISHA PRAKASH DASH VS	ASIM KUMAR PAL VS	// JHARSUGUDA /277 /1999 ()	
140	D-CRLMC/26762/2026	STATE OF ODISHA BASUDEBA PARIDA VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /134 /2022 ()	
141	D-CRLMC/26765/2026	STATE OF ODISHA UMESH KUMAR MOHAPATRA VS	SUKANTA KUMAR NAYAK VS	// BENTKAR (42 MOUZA) UPD CUTTACK /84 /2022 ()	
142	D-CRLMC/26767/2026	STATE OF ODISHA DEBASHIS SAHOO VS	ASHOK KUMAR SARANGI VS	// / /0 ()	
143	D-CRLMC/26770/2026	ASITA NANDA BISWAL SANJAYA CHALAN @ SANJAY CHALAN VS	ANANTA NARAYAN PATTANAYAK VS	// PADWA /37 /2026 ()	
144	D-CRLMC/26771/2026	STATE OF ODISHA PAPPU YADAV VS	RABI NARAYAN BEHERA VS	// PLANTSITE /60 /2020 ()	
145	D-CRLMC/26777/2026	STATE OF ODISHA AKHAYA KUMAR ROUT VS	Dr. Binoda Kumar Mishra VS	// / / ()	AOR20220001616C202600062
146	D-CRLMP/26624/2026	STATE OF ODISHA LATI DAS VS	SARADA PRASAD DASH VS	// / /0 ()	
147	D-CRLMP/26628/2026	STATE OF ODISHA RAGHUNATH DASH VS	BIRAJA PRASANNA DAS VS	// / /0 ()	
		SUPERINTENDENT OF POLICE, RAYAGADA		//	

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148	D-CRLMP/26629/2026	MUNA PANI VS STATE OF ODISHA	ABHINANDAN PRADHAN VS VS	/ /0 0 //	
149	D-CRLMP/26642/2026	VOONA KRISHNA RAO @UNNA CHINNA KRISHNA RAO VS PUSPA SAHU	VS VS	/ / 0 //	AOD20260000093C202600057
150	D-CRLMP/26654/2026	URBAN COOPERATIVE BANK LTD., CUTTACK VS STATE OF ODISHA	VAJATI KISHORE MOHANTY VS VS	/ /0 0 //	
151	D-CRLMP/26657/2026	T. SATISH KUMAR PATRO VS STATE OF ODISHA	MADHUSUDAN SETHI VS VS	GOLANTHARA (BERHAMPUR) /544 /2025 0 //	AOR20250001218C202600020
152	D-CRLMP/26663/2026	SONALI MOHAPATRA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS VS	/ /0 0 //	
153	D-CRLMP/26686/2026	SMARAK RANJAN MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS VS	/ /0 0 //	
154	D-CRLMP/26688/2026	SHAKTIMAYEE MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATTANAIK VS VS	/ /0 0 //	
155	D-CRLMP/26690/2026	NARAYAN NAYAK VS MAHENDRA KUMAR	AJIT CH MOHAPATRA VS VS	/ /0 0 //	
156	D-CRLMP/26695/2026	SRICHANDAN NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS VS	/ /0 0 //	
157	D-CRLMP/26710/2026	GITANJALI SAHOO VS STATE OF ODISHA	PRATIK NAYAK VS VS	/ /0 0 //	
158	D-CRLMP/26712/2026	SAROJINI SWAIN VS STATE OF ODISHA	BALARAM NAYAK VS VS	/ /0 0 //	
159	D-CRLMP/26718/2026	GADADHAR CHOUDHURY	KARUNAKAR GAYA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/26721/2026	ANANTA KUMAR DAS	SAKTI MOHAN BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/26742/2026	KAILASH CHANDRA MOHAPATRA	BIBHUTI BHUSAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/26743/2026	SAMARENDRA ROUT	BINAYA KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/26747/2026	RATNAKAR BEHERA	JANMEJAYA KATIKIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/26772/2026	ANANDINI DAS HEREDIA @ ANANDINI DAS	KIRRTIRAJ NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/26649/2026	GUNANIDHI PRADHAN	BIRAJA KANTA MAHAPATRA	RANPUR /102 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/26716/2026	BISHNU PRASAD AGRAWAL	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/26749/2026	LAKI PRADHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLREV/26773/2026	ASRAFUL MULLICK	SURYA NARAYAN BISWAL	/ /	AOR20220001325C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRP/41457/2026	K. KAMESWAR SENAPATI	ARUN KUMAR PATRA	/ /	AOD20240000516C202600045
		VS	VS	()	
		MAMATA DEVI		//	
170	D-FAO/41469/2026	JYOTSHNA SINGH	SATYABAN SAHOO	/ /	
		VS	VS	()	

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171	D-LAA/41575/2026	GENERAL MANAGER, SOUTH EASTERN RAILWAY, KOLKATA LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL VS SUDAMA DANGA	ADVOCATE GENERAL VS VS	// // 0	LOD20240000194C202600309
172	D-LAA/41577/2026	LAZO OF KHURDA ROAD BOLANGIR NEW BG RAIL VS AHALYA PRADHAN	ADVOCATE GENERAL VS VS	// // 0	LOD20240000172C202600296
173	D-LAA/41578/2026	LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL VS ARAKSHITA NAIK	ADVOCATE GENERAL VS VS	// // 0	LOD20240000194C202600310
174	D-MACA/41374/2026	D.M., NATIONAL INSURANCE CO. LTD., SAMBALPUR VS RAJENDRA PRADHAN	PRASANTA KUMAR MAHALI VS VS	// // 0	
175	D-MACA/41522/2026	ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS HARAKA ANNI	ABDAM ALI KHAN VS VS	// // 0	
176	D-MACA/41557/2026	NABA SWAIN VS MANOJ KUMAR SAMAL	BISWAJIT MOHANTY VS VS	// // 0	
177	D-MATA/41579/2026	SUSANTA KUMAR BEHERA VS BANITA BEHERA	SURYAKANTA DASMOHAPATRA VS VS	// // 0	AOR20220004152C202600022
178	D-MSA/41398/2026	SHREE MAHANT PREMANANDA DAS JEE VS ODISHA HINDU RELIGIOUS ENDOWMENTS OFFICE, BBSR	PRAGYAN PARAMITA MOHANTY VS VS	// // 0	
179	D-MSA/41454/2026	M/S. JHALANI CONSULTANCY AND CONSTRUCTION VS PRAJNA PARIMITA SARANGI	MEHUBANASWARI VS VS	// // 0	
180	D-RPFAM/41429/2026	RANJITA BISWAL VS ADITYA KUMAR DAS	BIKASH CHANDRA PARIJA VS VS	// // 0	
181	D-RPFAM/41435/2026	DR. RAKESH MOHANTY VS DR. SUSHREE SANGITA PATNAIK	SUBASH CHANDRA RATH VS VS	// // 0	

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182	D-RPFAM/41477/2026	TAPAN KUMAR MISHRA VS USHA RANI BHOL	OM SWARUP VS	// 0 //	
183	D-RPFAM/41506/2026	SOURYASHRI DEBASIS SAHU VS SAISMITA PADHY	MANAS KUMAR CHAND VS	// 0 //	
184	D-WA/41331/2026	TP WESTERN ODISHA DISTRIBUTION LTD VS MANORANJAN BEHERA	RAJJEET ROY VS	// 0 //	AOR20220001462C202600101
185	D-WA/41332/2026	ARABINDA GIRI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600165
186	D-WA/41334/2026	PRASANA NAG VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	AOD20240000338C202600166
187	D-WA/41358/2026	SHILPA SUMAN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
188	D-WA/41361/2026	DR. NIRUPAMA JENA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
189	D-WA/41426/2026	DR. SWAPNA SARIT VS DR. LIPSA PADHIHARY	PAMI RATH, (SR.ADV.) VS	// 0 //	
190	D-WA/41580/2026	DR BILKESH PARVEEN VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// 0 //	AOR20220001616C202600063
191	D-WA/41581/2026	COMMISSIONER CUM SECRETARY OF WOMEN AND CHILD DEVELOPMENT DEPT VS PRAGATI MOHANTY	VS	// 0 //	LOD20240000194C202600311
192	D-WA/41582/2026	REVENUE OFFICER CUM TAHASILDAR, RAYAGADA AGODISHA VS V SAROJINI OR G SAROJINI OR GUNAM SAROJINI	VS	// 0 //	LOD20240000200C202600296
193	D-WP(C)/41324/2026	SMRUTI RANJAN GHADAI	SITANSU MOHAN SINGH	//	

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	WP(C)/28415/2026	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/41325/2026	SMRUTI RANJAN GHADAI	SITANSU MOHAN SINGH	//	
	WP(C)/28404/2026	VS STATE OF ODISHA	VS	0 //	
195	D-WP(C)/41326/2026	SMRUTI RANJAN GHADAI	SITANSU MOHAN SINGH	//	
	WP(C)/28406/2026	VS STATE OF ODISHA	VS	0 //	
196	D-WP(C)/41327/2026	SADHANA CHANDRA GHADAI	SITANSU MOHAN SINGH	//	
	WP(C)/28410/2026	VS STATE OF ODISHA	VS	0 //	
197	D-WP(C)/41328/2026	SADHANA CHANDRA GHADAI	SITANSU MOHAN SINGH	//	
	WP(C)/28413/2026	VS STATE OF ODISHA	VS	0 //	
198	D-WP(C)/41329/2026	KAUSALYA GIRI	SUSHANTA KUMAR MISHRA	//	
	WP(C)/28398/2026	VS STATE OF ODISHA	VS	0 //	
199	D-WP(C)/41330/2026	DR.SUNIL SAHU	AVIJIT MISHRA	//	
	WP(C)/28371/2026	VS STATE OF ODISHA	VS	0 //	
200	D-WP(C)/41333/2026	DR.CHINMAYA KAR	AVIJIT MISHRA	//	
	WP(C)/28376/2026	VS STATE OF ODISHA	VS	0 //	
201	D-WP(C)/41335/2026	DR.SAPAN KUMAR JENA	AVIJIT MISHRA	//	
	WP(C)/28383/2026	VS STATE OF ODISHA	VS	0 //	
202	D-WP(C)/41336/2026	ESWAR RAO MEDHI	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600263
		VS STATE OF ODISHA	VS	0 //	
203	D-WP(C)/41337/2026	SMT SUSMITA SABAR	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600267
		VS STATE OF ODISHA	VS	0 //	
204	D-WP(C)/41338/2026	MARTHA SABAR	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600265
		VS	VS	0	

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205	D-WP(C)/41339/2026	STATE OF ODISHA ABRAM SABAR VS	SOUBHAGYA KUMAR DASH VS	// // 0	AOR20220001631C202600264
206	D-WP(C)/41340/2026	STATE OF ODISHA PRAFULLA KUMAR MALLIK VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600256
207	D-WP(C)/41341/2026 WP(C)/28417/2026	STATE OF ODISHA PRAFULLA KUMAR PADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0	
208	D-WP(C)/41342/2026	STATE OF ODISHA GANESH PRASAD BARIK VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600257
209	D-WP(C)/41343/2026	STATE OF ODISHA MD. NAZIM HOSSAIN KHAN VS	RAJENDRA NARAYAN ROUT VS	// // 0	AOR20220001558C202600171
210	D-WP(C)/41344/2026	STATE OF ODISHA DR.NURUL AMIN VS	ARUSMITA ACHARYA VS	// // 0	
211	D-WP(C)/41348/2026	STATE OF ODISHA M/S.SAI PACKAGE, KEONJHAR VS	KARITK KURMY VS	// // 0	
212	D-WP(C)/41349/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, BANIJYAKAR BHAWAN, CUTTACK MAUSUMEE SAHOO VS	RAJU KUMAR SATPATHY VS	// // 0	
213	D-WP(C)/41351/2026	SANTOSH KUMAR BISOI UNION OF INDIA VS	AJAY KUMAR ROY VS	// // 0	
214	D-WP(C)/41352/2026	PARSURAM SETHI BIBHU PRASAD LENKA VS	RAMAKRISHNA BISOI VS	// // 0	AOD20240000311C202600070
215	D-WP(C)/41355/2026	STATE OF ODISHA SARMISTA BEHERA VS	HALADHAR SETHY VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/41356/2026	GANESH NAYAK VS STATE OF ODISHA	RABINARAYAN NAYAK VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/41357/2026	JOGINDRA PANDA VS STATE OF ODISHA	JAYASHREE BISWAL VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/41359/2026 WP(C)/28392/2026	BIJAYA KUMAR DASH VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/41360/2026	ANNAPURNA PATASAHANI VS STATE OF ODISHA	BISWAPRIYA KANUNGO VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/41363/2026	SUBHENDRA SEKHAR MOHAPATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/41364/2026	M/S.SHYAM METALICS AND ENERGY LTD., SAMBALPUR VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/41369/2026 WP(C)/28428/2026	PRASANTA KUMAR PANI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/41370/2026	SABITRI DEVI CHARITABLE TRUST, JAJPUR VS AUTHORIZED OFFICER, VARTHANA FINANCE PVT.LTD., BHUBANESWAR	SARADA DASH VS AUTHORIZED OFFICER, VARTHANA FINANCE PVT.LTD., BHUBANESWAR	// 0 //	
224	D-WP(C)/41371/2026	PUNEET BHATNAGAR VS STATE OF ODISHA	SOUMYA MISHRA VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/41372/2026 WP(C)/28378/2026	HARYAKSHYA KUMAR JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/41373/2026	SHIBA NAIK VS STATE OF ODISHA	MADAN MOHAN DAS VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/41375/2026	RAMESH KUMAR BEHERA	SAIBRATA RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/41376/2026	APURBA BISWAL	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/41378/2026	DR. Y TEJ KUMAR	PRAMOD RANJAN BEHERA	//	AOD20220003518C202600030
		VS	VS	0	
		COLLECTOR, CUTTACK		//	
230	D-WP(C)/41379/2026	SUBASH CHANDRA BEHERA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/41380/2026	GOUTAM KUMAR BEHERA	RITUPARNA CHATTERJEE	//	AOR20220001296C202600126
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/41381/2026	PABITRA MOHAN BEHERA	DURGESH NARAYAN RATH	//	AOR20220001583C202600252
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/41382/2026	DR.ANUBHA MOHANTY	AVIJIT MISHRA	//	
	WP(C)/28418/2026	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/41383/2026	PRADIPTA KUMAR MOHANTY	SAMEER KUMAR DAS	//	AOD20240000338C202600168
		VS	VS	0	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION		//	
235	D-WP(C)/41384/2026	BIDYADHAR MALLICK	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/41385/2026	MAHENDRA KUMAR SUNDARAY	SAMEER KUMAR DAS	//	AOD20240000338C202600167
		VS	VS	0	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION		//	
237	D-WP(C)/41386/2026	PRADEEP SAHANI	SAMEER KUMAR DAS	//	AOD20240000338C202600169
		VS	VS	0	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION		//	
238	D-WP(C)/41388/2026	KUMO ROUL @ KUMA ROUL	SAIBRATA RATH	//	
		VS	VS	0	

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239	D-WP(C)/41389/2026	STATE OF ODISHA NANDA KISHORE TRIPATHY VS	ASHOK KUMAR MOHANTY VS	// // 0	
240	D-WP(C)/41391/2026	STATE OF ODISHA CHANDRA LOCHAN TRIPATHY VS	SAIBRATA RATH VS	// // 0	
241	D-WP(C)/41393/2026	STATE OF ODISHA DR.SHIVANANDA TANDY VS	KRISHNA CHANDRA SAHU VS	// // 0	
242	D-WP(C)/41394/2026	STATE OF ODISHA DR.SANJOGA SHREE ANANTA VS	KRISHNA CHANDRA SAHU VS	// // 0	
243	D-WP(C)/41395/2026	STATE OF ODISHA ASHAMANI TRIPATHY VS	SAIBRATA RATH VS	// // 0	
244	D-WP(C)/41396/2026	STATE OF ODISHA ANUP KUMAR JENA VS	SAIBRATA RATH VS	// // 0	
245	D-WP(C)/41397/2026	STATE OF ODISHA DR.SUBHASHREE BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0	
246	D-WP(C)/41399/2026	STATE OF ODISHA BHAGYADHAR BEHERA VS	AMIYA KUMAR MOHANTY A VS	// // 0	
247	D-WP(C)/41400/2026	STATE OF ODISHA RADHAKANTA GIRI VS	SAIBRATA RATH VS	// // 0	
248	D-WP(C)/41401/2026	STATE OF ODISHA DR.RITU MALATI MUKHI VS	KRISHNA CHANDRA SAHU VS	// // 0	
249	D-WP(C)/41404/2026	STATE OF ODISHA SASHIKALA SUTAR VS	SAIBRATA RATH VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/41405/2026	ARCHANA MANJARI MANDAL VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	// 0 //	
251	D-WP(C)/41407/2026	PURNENDU SAHU VS INSURANCE MEDICAL OFFICER ESI DISPENSARY, BRAHMANIPAL, KEONJHAR	DIGAMBAR SETHI VS INSURANCE MEDICAL OFFICER ESI DISPENSARY, BRAHMANIPAL, KEONJHAR	// 0 //	
252	D-WP(C)/41408/2026	PADMASINI PANI VS STATE OF ODISHA	AMIT PRASAD BOSE VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/41411/2026	PURNA CHANDRA KISAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// 0 //	AOR20220001583C202600253
254	D-WP(C)/41412/2026	CHANDRAKANTI PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// 0 //	AOD20240000338C202600170
255	D-WP(C)/41413/2026	KAILASH CHANDRA NAYAK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	SAMEER KUMAR DAS VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	// 0 //	AOD20240000338C202600171
256	D-WP(C)/41414/2026	SADANANDA NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS STATE OF ODISHA	// 0 //	AOR20220001303C202600048
257	D-WP(C)/41416/2026	SATYA SUNDAR PARIDA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/41417/2026	RABINARAYAN NAYAK VS STATE OF ODISHA	ANJAN KUMAR JENA VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/41418/2026	RABINARAYAN NAYAK VS STATE OF ODISHA	ANJAN KUMAR JENA VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/41420/2026	M/S. SANJAY TRADING COMPANY VS ASSISTANT COMMISSIONER, CENTRE/CUTTACK	KAJAL SAHOO VS ASSISTANT COMMISSIONER, CENTRE/CUTTACK	// 0 //	AOR20220001613C202600093
261	D-WP(C)/41421/2026	RAKESH BADHAN	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
		DIVISIONAL RAILWAY MANAGER (DRM) CHAKRADHARPUR, JHARKHAND		//	
262	D-WP(C)/41422/2026	MANASI PATTNAIK	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/41423/2026	RABINARAYAN NAYAK	ANJAN KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/41424/2026	ABHAYA KUMAR NAYAK	ANJAN KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/41425/2026	MANAGEMENT OF M/S TECH SUPPORT, BHUBANESWAR	SWARUP RANJAN SINGH SAMANT	//	
		VS	VS	0	
		BIKRAM KESHARI SAMANTARAY		//	
266	D-WP(C)/41427/2026	MALAYA KUMAR CHHOTARAY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/41428/2026	CHINMAYANANDA KAR	KADAR MOHAMMAD	//	
		VS	VS	0	
		GOVT.OF ODISHA,COMMERCE AND TRANSPORT DEPT., BHUBANESWAR		//	
268	D-WP(C)/41430/2026	PRADEEP KUMAR PARICHA	SANTOSH KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/41431/2026	MANAGING COMMITTEE OF RUDRA PADMINI HIGH SCHOOL, KARMA	SUNIL KUMAR SAHAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/41432/2026	LALIT DASH	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/41433/2026	MANAGING COMMITTEE OF BANABISHNUPUR HIGH SCHOOL, MARASOREN	KESHOULU MARASOREN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/41434/2026	KRISHNA CHANDRA SARKAR	DURGESH NARAYAN RATH	//	AOR20220001583C202600254
		VS	VS	0	

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273	D-WP(C)/41436/2026	STATE OF ODISHA SOURAV AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600182
274	D-WP(C)/41437/2026	STATE OF ODISHA RITANJALI MISHRA VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600255
275	D-WP(C)/41438/2026	STATE OF ODISHA KANCHAN MAHAPATRA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0	
276	D-WP(C)/41439/2026	STATE OF ODISHA M/S RUSIKULYA GAS AND S. S. ENTERPRISES VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600183
277	D-WP(C)/41440/2026	THE COMMISSIONER OF CT AND GST, ODISHA PRASHANTA KUMAR SAHOO VS	MANORANJAN DAS VS	// // 0	AOR20220000053C202600075
278	D-WP(C)/41441/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUNAL KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0	
279	D-WP(C)/41442/2026	STATE OF ODISHA MANAGING COMMITTEE OF NETAJI HIGH SCHOOL, KANAKPURMABASUORE VS	KANAKPURMABASUORE VS	// // 0	
280	D-WP(C)/41443/2026	STATE OF ODISHA TULSI MAJHI VS	ASIT KUMAR PATTNAIK VS	// // 0	AOD20230000321C202600002
281	D-WP(C)/41444/2026	COLLECTOR CUM SPECIAL LAND ACQUISITION OFFICER BISHNU CHARAN PANI VS	KUNAL KUMAR SWAIN VS	// // 0	
282	D-WP(C)/41446/2026	STATE OF ODISHA MANAGING COMMITTEE OF SIRISPAL HIGH SCHOOL, KUNAL KUMAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/41447/2026	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	SAROJA KANTA SAMAL VS	// // 0	AOR20250001113C202600060
		STATE OF ODISHA		//	

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284	D-WP(C)/41449/2026	SUBAS CHANDRA KHUNTIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	AOD20240000001C202600080
285	D-WP(C)/41450/2026	S. TRINATH RAO VS STATE OF ODISHA	HAREKRUSHNA DASH VS VS	// 0 //	
286	D-WP(C)/41452/2026	JAMI DAS VS STATE OF ODISHA	BASUDEV BARIK VS VS	// 0 //	
287	D-WP(C)/41453/2026	PRAMILA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS VS	// 0 //	
288	D-WP(C)/41455/2026	NATIONAL INSURANCE CO.LTD., CUTTACK VS RAMACHANDRA PADHAN	PRASANTA KUMAR MAHALI VS VS	// 0 //	
289	D-WP(C)/41458/2026	DR.SUBIGYAN GADTIA VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
290	D-WP(C)/41460/2026	CHITRALEKHA DAS VS STATE OF ODISHA	UMAKANT SAHOO VS VS	// 0 //	
291	D-WP(C)/41465/2026	MANAS RANJAN SWAIN VS STATE OF ODISHA	OM SWARUP VS VS	// 0 //	
292	D-WP(C)/41466/2026	MADAN MOHAN PATRA VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
293	D-WP(C)/41468/2026	BASANTI PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS VS	// 0 //	
294	D-WP(C)/41470/2026	SAMARENDRA KUMAR DASH VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
295	D-WP(C)/41471/2026	M/S.SHREE LAXMI HABITAT PVT.LTD., ANGUL	ASIT KUMAR DASH	//	

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		VS	VS	0	
		CHIEF COMMISSIONER, CT AND GST, ODISHA , CUTTACK		//	
296	D-WP(C)/41472/2026	RAJANIKANTA MOHANTY	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/41473/2026	GHASIRAM KHARA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		PRAMILA KHARA		//	
298	D-WP(C)/41474/2026	ATHANI SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/41475/2026	RABINDRA NATH PRADHAN	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		ADDITIONAL SUB COLLECTOR CUM CONSOLIDATION OFFICER, PURI		//	
300	D-WP(C)/41478/2026	M/S. MEDICS INSTRUMENTS, CUTTACK	ASHISH KUMAR SAMAL	//	
		VS	VS	0	
		COMMNR. OF CT AND GST, CUTTACK		//	
301	D-WP(C)/41480/2026	NIMAIN CHARAN KUARNR	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/41483/2026	PANDAB PRADHAN	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/41484/2026	AKARSHAN BOHIDAR	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/41485/2026	NATABAR SWAIN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/41486/2026	SHUBHRANSHU NAIK	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
306	D-WP(C)/41487/2026	BHARAT CHARAN SAHOO	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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307	D-WP(C)/41488/2026	STATE OF ODISHA PURNA CHANDRA RANA VS	SUBHADUTTA ROUTRAY VS	// // 0	
308	D-WP(C)/41489/2026	STATE OF ODISHA DR.ADWAIT PRASAD NAYAK VS	SUBHADUTTA ROUTRAY VS	// // 0	
309	D-WP(C)/41491/2026	STATE OF ODISHA CHITTARANJAN MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // 0	
310	D-WP(C)/41493/2026	STATE OF ODISHA SHIBA PRASAD DASH VS	SUBHADUTTA ROUTRAY VS	// // 0	
311	D-WP(C)/41495/2026	STATE OF ODISHA SWARNAPRIYA MALLIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
312	D-WP(C)/41496/2026	STATE OF ODISHA AJOYA KUMAR BARIK VS	SUBHADUTTA ROUTRAY VS	// // 0	
313	D-WP(C)/41497/2026	STATE OF ODISHA MANAS RANJAN MOHAPATRA VS	BUDHIRAM DAS VS	// // 0	
314	D-WP(C)/41500/2026	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	NIHAL RATH VS	// // 0	
315	D-WP(C)/41501/2026	STATE OF ODISHA SHASHI MANI MISHRA VS	BUDHIRAM DAS VS	// // 0	
316	D-WP(C)/41503/2026	STATE OF ODISHA AMIYA KUMAR MOHAPATRA VS	BUDHIRAM DAS VS	// // 0	
317	D-WP(C)/41504/2026	STATE OF ODISHA BISWANATH PATRA @ D.VENKATESWARLU VS	BISWABIJAYABAXI ACHARYA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/41507/2026	CHINTAMANI JENA VS STATE OF ODISHA	SAHASRANSU SOURAV VS VS	// 0 //	
319	D-WP(C)/41508/2026	GANESWAR PATI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS VS	// 0 //	
320	D-WP(C)/41509/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SOUMYA RANJAN PATI VS VS	// 0 //	
321	D-WP(C)/41511/2026	SHIBAJI THANAPATI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS VS	// 0 //	
322	D-WP(C)/41512/2026	MARYAM SCARIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS VS	// 0 //	
323	D-WP(C)/41514/2026	JAYA RAM RUDEI VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS VS	// 0 //	
324	D-WP(C)/41516/2026	M/S. PREMIER CABLES AND CONDUCTORS PVT. LTD. VS RBI, OMBUDSMAN, BBSR	BAKSHI SAHOO VS VS	// 0 //	
325	D-WP(C)/41517/2026	SWARNALATA MOHANTY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS VS	// 0 //	AOD20230000737C202600125
326	D-WP(C)/41518/2026	M/S.GRAMODAYA ENERGY, JAYADEV VIHAR, VS UNION OF INDIA	TEJESH JUMAR SAHU VS VS	// 0 //	
327	D-WP(C)/41519/2026	ISWAR CHANDRA PATRA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS VS	// 0 //	AOD20230000737C202600126
328	D-WP(C)/41520/2026	BASANTI DEVI VS STATE OF ODISHA	DHANESWAR BEHERA VS VS	// 0 //	AOD20240000276C202600058
329	D-WP(C)/41521/2026	JADUMANI PATRA	SAKTIDHARA MISHRA	//	AOD20230000737C202600127

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330	D-WP(C)/41523/2026	VS	VS	0	AOR20220001616C202600060
		STATE OF ODISHA		//	
		SUBAS ROUT	DR. BINODA KUMAR MISHRA	//	
331	D-WP(C)/41524/2026	VS	VS	0	AOR20220001616C202600061
		STATE OF ODISHA		//	
		PADARBINDA MOHAPATRA	DR. BINODA KUMAR MISHRA	//	
332	D-WP(C)/41525/2026	VS	VS	0	AOR20220002374C202600117
		STATE OF ODISHA		//	
		NISHAMANI SETHI	KAMALAKANTA MOHANTA	//	
333	D-WP(C)/41526/2026	VS	VS	0	AOR20220002374C202600117
		STATE OF ODISHA		//	
		MAYA DEVI	MANAS RANJAN BAUG	//	
334	D-WP(C)/41527/2026	VS	VS	0	AOR20220002374C202600117
		STATE OF ODISHA		//	
		SASMITA BEHERA	NIRANJAN LENKA	//	
335	D-WP(C)/41528/2026	VS	VS	0	AOR20220002374C202600117
		COLLECTOR KHORDHA		//	
		SUKINDA BLOCK BLF, JAJPUR	KSHIROD KUMAR ROUT	//	
336	D-WP(C)/41530/2026	VS	VS	0	AOR20220002374C202600117
		STATE OF ODISHA		//	
		SESHADEV PANDA	KRISHNA CHANDRA SAHU	//	
337	D-WP(C)/41531/2026	VS	VS	0	AOR20220002374C202600117
		STATE OF ODISHA		//	
		GAYATRI MALIK	PRADEEP KUMAR ROUT	//	
338	D-WP(C)/41535/2026	VS	VS	0	AOR20220002374C202600117
		DIRECTOR, ODISHA LIVELIHOOD MISSION, BHUBANESWAR		//	
		SRITAM NAIK	DIPTI RANJAN BHOKTA	//	
339	D-WP(C)/41537/2026	VS	VS	0	AOR20220002374C202600117
		STATE OF ODISHA		//	
		ARBIND TUTY	BHAWANI SANKAR PANIGRAHI	//	
340	D-WP(C)/41539/2026	VS	VS	0	AOR20220002374C202600117
		UNION OF INDIA		//	
		BAJARANGBALI SHG, BHADRAK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	

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341	D-WP(C)/41540/2026	STATE OF ODISHA ALEKHA BHOI VS	SURENDRA KUMAR GARTIA VS	// // 0	
342	D-WP(C)/41541/2026	STATE OF ODISHA M/S.LAXMI AGENCY, CUTTACK VS	DAITARI BEHERA VS	// // 0	
343	D-WP(C)/41544/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK BIRENDRA KUMAR BISHI VS	SURENDRA KUMAR GARTIA VS	// // 0	
344	D-WP(C)/41545/2026	STATE OF ODISHA MAA ARANAPURNA SHG, JHARSUGUDA VS	SUKANTA KUMAR DALAI VS	// // 0	
345	D-WP(C)/41546/2026	STATE OF ODISHA BHABANI SHANKAR PADHAN VS	SURENDRA KUMAR GARTIA VS	// // 0	
346	D-WP(C)/41548/2026	STATE OF ODISHA MAA GANGAMATA SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
347	D-WP(C)/41549/2026	STATE OF ODISHA SUNITI DEVI MEHER VS	SURENDRA KUMAR GARTIA VS	// // 0	
348	D-WP(C)/41550/2026	STATE OF ODISHA M/S.MAA DURGA PAINTS AND MARBELS, CUTTACK VS	DAITARI BEHERA VS	// // 0	
349	D-WP(C)/41552/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK SUSANTA CHAND VS	PRAJIT KUMAR PRADHAN VS	// // 0	
350	D-WP(C)/41553/2026	STATE OF ODISHA GANGADHAR LENKA VS	ALOK KUMAR DAS VS	// // 0	
351	D-WP(C)/41555/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK SRINIBASH SWAIN VS	ALOK KUMAR DAS VS	// // 0	
		COLLECTOR AND DIST.MAGISTRATE CUTTACK		//	

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352	D-WP(C)/41556/2026	BASANT SWAIN VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS VS	// 0 //	
353	D-WP(C)/41558/2026	MADAN @ MADHUSUDAN SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	ALOK KUMAR DAS VS VS	// 0 //	
354	D-WP(C)/41559/2026	BASANT SWAIN VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS VS	// 0 //	
355	D-WP(C)/41560/2026	HARISH JENA VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR-XI RANGE, BHUBANESWAR	ITISHREE TRIPATHY VS VS	// 0 //	
356	D-WP(C)/41561/2026	BASANTA SWAIN VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS VS	// 0 //	
357	D-WP(C)/41562/2026	SANJAY KUMAR SETHY VS THE COLLECTOR AND DISTRICT MAGISTRATE CUTTACK	ALOK KUMAR DAS VS VS	// 0 //	
358	D-WP(C)/41564/2026	LALU KUMAR BAGH VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KORAPUT RANGE, KORAPUT	ITISHREE TRIPATHY VS VS	// 0 //	
359	D-WP(C)/41565/2026	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS VS	// 0 //	
360	D-WP(C)/41566/2026	KAMAL KUMAR MODI VS STATE OF ODISHA	MANAS RANJAN BAUG VS VS	// 0 //	AOR20220002374C202600118
361	D-WP(C)/41567/2026	MAYA DEVI VS STATE OF ODISHA	MANAS RANJAN BAUG VS VS	// 0 //	AOR20220002374C202600119
362	D-WP(C)/41568/2026	SADASIBA SAHOO VS STATE OF ODISHA	GAJENDRANATH ROUT VS VS	// 0 //	AOR20220004106C202600089
363	D-WP(C)/41569/2026	CHINTAMANI JENA	SAHASRANSU SOURAV	//	

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364	D-WP(C)/41570/2026	VS	VS	()	AOR20220004106C202600090
		STATE OF ODISHA		//	
		NIRA MALIK	GAJENDRANATH ROUT	//	
365	D-WP(C)/41571/2026	VS	VS	()	
		STATE OF ODISHA		//	
		KUMARI SUBUDHI	SANTOSH KUMAR MAHANTY	//	
366	D-WP(C)/41572/2026	VS	VS	()	
		STATE OF ODISHA		//	
		BIJAY MALLICK	ALOK KUMAR DAS	//	
367	D-WP(C)/41574/2026	VS	VS	()	
		THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK		//	
		SESHADEV SWAIN	GOKULANANDA SAHU	//	
368	D-WPCRL/26633/2026	VS	VS	()	
		STATE OF ODISHA		//	
		PHULAMANI MURMU	ASIT KUMAR JENA	//	
369	D-ABLAPL/26625/2026	VS	VS	()	AOR20220003509C202600060
		STATE OF ODISHA		//	
		UMAKANTA SAHOO	SURESH CHNDRA PRADHAN	DERABIS /202 /2026	
370	D-ABLAPL/26630/2026	VS	VS	()	BHANDARIPOKHARI /385 /2026
		STATE OF ODISHA		//	
		BRAJA KISHORE BEHERA	SASWATI SOUMYA SAHU		
371	D-ABLAPL/26632/2026	VS	VS	()	POLASARA PS /429 /2026
		STATE OF ODISHA		//	
		SANATANA SAHU	SANJAY KUMAR PRADHAN		
372	D-ABLAPL/26634/2026	VS	VS	()	AOD20240000557C202600102
		STATE OF ODISHA		//	
		RAJESH BEHERA	ASHOK KUMAR SAHOO	KAMAKHYANAGAR /478 /2026	
373	D-ABLAPL/26637/2026	VS	VS	()	AOD20220003518C202600031
		STATE OF ODISHA		//	
		SANJAYA KUMAR BURMA	PRAMOD RANJAN BEHERA	//	
374	D-ABLAPL/26639/2026	VS	VS	()	PANIKOILI /304 /2026
		UNION OF INDIA		//	
		MIRZA SAHEBJAN BAIG @ MIRZA SAHEBDAN BAIGHARIPAD MOHANTY			

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/26640/2026	STATE OF ODISHA ROSHAN PRADHAN VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /117 /2026 ()	
376	D-ABLAPL/26644/2026	STATE OF ODISHA TRILOCHAN BHUTIA VS	SAROJ KUMAR DASH VS	// KANTABANIA PS /180 /2026 ()	
377	D-ABLAPL/26645/2026	STATE OF ODISHA KUSHALESWAR SAHU VS	AMITAV TRIPATHY VS	// SPL.TASK FORCE /12 /2026 ()	
378	D-ABLAPL/26647/2026	STATE OF ODISHA RABINARAYAN MISHRA VS	MANOJ KUMAR MALLICK VS	// INFOVALLY UPD BHUBANESWAR /353 /2026 ()	
379	D-ABLAPL/26650/2026	STATE OF ODISHA SUDHANSU MOHANTY VS	AMULYA RATNA PANDA VS	// DHARMASALA /686 /2022 ()	
380	D-ABLAPL/26656/2026	STATE OF ODISHA RAMJAN KHAN VS	SK. KALIM UDDIN VS	// GOP /52 /2025 ()	
381	D-ABLAPL/26659/2026	STATE OF ODISHA ASERAN BIBI @ ASIRAN BIBI VS	LALITENDU BHUYAN VS	// HARICHANDANPUR /63 /2026 ()	
382	D-ABLAPL/26660/2026	STATE OF ODISHA M.D.JAHIR VS	LALITENDU BHUYAN VS	// KEONJHAR TOWN /795 /2026 ()	
383	D-ABLAPL/26665/2026	STATE OF ODISHA MANGALAMAYA SAMAL VS	SUPRAVA BEHERA VS	// / /0 ()	
384	D-ABLAPL/26666/2026	STATE OF ODISHA SUMAN @ TARAPRASAD BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /360 /2026 ()	
385	D-ABLAPL/26671/2026	STATE OF ODISHA ANJAN KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA PANDA VS	// BALICHANDRAPUR /299 /2026 () //	

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FILING REPORT AS ON :01/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/26673/2026	MITRA BARUN MAHAPATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	DIGAPAHANDI /346 /2026 () //	AOR20220001311C202600117
387	D-ABLAPL/26674/2026	NABAGHANA MALLICK @ GHANASHYAM MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /277 /2025 () //	
388	D-ABLAPL/26683/2026	KANHEI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
389	D-ABLAPL/26684/2026	SARBESWAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	NANDANKANAN /361 /2026 () //	
390	D-ABLAPL/26687/2026	RAVI KUMAR VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	PLANTSITE /221 /2018 () //	
391	D-ABLAPL/26689/2026	BIJAN KHATUA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0 () //	
392	D-ABLAPL/26691/2026	SIPU @ SUJIT BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /98 /2026 () //	
393	D-ABLAPL/26692/2026	ABDUL MAJID KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /253 /2026 () //	
394	D-ABLAPL/26698/2026	BISWAJIT ROUTRAY @ PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /251 /2026 () //	
395	D-ABLAPL/26700/2026	GIRIDHARI SAMAL @ GIRDHARI SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /274 /2026 () //	
396	D-ABLAPL/26703/2026	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //	
397	D-ABLAPL/26704/2026	TUKUNA @ BIJAYANANDA PAIKARAY	BIDHUBHUSANA MOHAPATRA	KHURDA SADAR /374 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/26705/2026	T. KOTESWAR RAO @ TOKETESHWAR RAO	PRAFULLA CHANDRA DAS	BALIKUDA /305 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/26706/2026	VIVEKANANDA CHAUDHURY	ASHOK DAS	MANCHESWAR P.S. /433 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/26713/2026	N.KRISHNA @ NAKA KRISHNA	ASHOK DAS	PARLAKHEMUNDI /303 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/26717/2026	AKSHAY NAYAK	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/26724/2026	CHARU PRADHAN @ CHARULATA PRADHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /288 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/26730/2026	DHARMANANDA SAHOO	BASANTA KUMAR DAS	CDA-II /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/26736/2026	GUNDUCHI SWAIN	BIPASA HALDAR	BARANGA /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/26738/2026	GOURANGA @ UMAKANTA SENAPATI	RAM CHANDRA JENA	JALESWAR /482 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/26752/2026	DHARANIDHAR DWIBEDY @ DHARANIDHARA	SURYAKANTA DWIBEDI	NILGIRI /26 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/26753/2026	RAMESH SENAPATI @ ALU	JYOTIRMAYA SAHOO	NIRAKARPUR /34 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/26758/2026	SUJIT SAGARIA	JUGALA KISHORE PANDA	PAPADAHANDI /117 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/26759/2026	STATE OF ODISHA RASMITA DAS @ RASHMITA DAS VS	AMIT KUMAR NATH VS	// ANGUL TOWN /441 /2022 ()	
410	D-ABLAPL/26761/2026	STATE OF ODISHA SANTOSH KUMAR DAS @ ANANDA VS	SURYAKANTA DWIBEDI VS	// MADHUPATNA /27 /2022 ()	
411	D-ABLAPL/26763/2026	STATE OF ODISHA SURESH KUMAR BEURA VS	ASHUTOSH MISHRA VS	// BANKI /458 /2026 ()	
412	D-ABLAPL/26769/2026	STATE OF ODISHA AMOL SATPATHY @ ASISH KUMAR SATAPATHY VS	HARAPRASAD PANDA VS	// BHARATPUR PS /325 /2026 ()	
413	D-ABLAPL/26774/2026	STATE OF ODISHA BHABADYUTI NAYAK VS STATE OF ODISHA	SUSHREE SUNIL KANTA NAYAK VS	// JAGATPUR /338 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :01/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/26669/2026 CRLMA/ /	CHAKRADHAR @ CHAKARA DALAI MP	DEVASHIS PANDA	36/2026
2	D-SAO/49719/2025 SAO/27/2026	PRAVAT @ PRABHAT KUMAR DAS MP	NIRANJAN SINGH (1)	45/2026
3	D-CRP/41457/2026 CRP/ /	K. KAMESWAR SENAPATI MP	ARUN KUMAR PATRA	68/2026
4	D-ELPET/30665/2024 ELPET/27/2024	INDRAMANI BHAISAL MP	SANTANU KUMAR SARANGI, RABI NARAYAN MOHANTY	69/2026
5	D-MSA/1/2011 MSA/1/2011	SRI BRAHMESWAR MOHAD MP	M/S.B.K.DAGARA, SUMITRA MOHANTY	76/2026
6	D-MSA/1/2011 MSA/1/2011	SRI BRAHMESWAR MOHAD MP	M/S.B.K.DAGARA	77/2026
7	D-MSA/1/2011 MSA/1/2011	SRI BRAHMESWAR MOHAD MP	M/S.B.K.DAGARA	78/2026
8	D-MSA/1/2011 MSA/1/2011	SRI BRAHMESWAR MOHAD MP	M/S.B.K.DAGARA, SUMITRA MOHANTY	79/2026
9	D-CMAPL/34755/2026 CMAPL/ /	RAJALAXMI SINGH MP	MANAS RANJAN SATPATHY	211/2026
10	D-JCRLA/33910/2025 JCRLA/193/2025	RAMA CHANDRA SETHY MP	ADV.	255/2026
11	D-JCRLA/22319/2026 JCRLA/206/2026	MAKU@SUDHANSHU@SUDHANSHU BHUSAR MP	ADV.SAMAL	256/2026
12	D-JCRLA/20417/2025 JCRLA/130/2025	RAGHUNATH MURMU MP	ADV.	257/2026
13	D-JCRLA/20417/2025 JCRLA/130/2025	RAGHUNATH MURMU MP	ADV.	258/2026
14	D-JCRLA/22934/2026 JCRLA/215/2026	BABULA@BABULI BEHERA MP	ADV.	259/2026
15	D-JCRLA/18238/2025 JCRLA/100/2025	BIKRAM BANSINGH MP	ADV.	260/2026
16	D-JCRLA/18238/2025 JCRLA/100/2025	BIKRAM BANSINGH MP	ADV.	261/2026
17	D-JCRLA/22319/2026 JCRLA/206/2026	MAKU@SUDHANSHU@SUDHANSHU BHUSAR MP	ADV.SAMAL	262/2026
18	D-JCRLA/22934/2026 JCRLA/215/2026	BABULA@BABULI BEHERA MP	ADV.	263/2026
19	D-CRLMP/26642/2026 CRLMP/ /	VOONA KRISHNA RAO @UNNA CHINNA KRISHNA RAO MP	KRISHNA RAO @UNNA CHINNA KRISHNA RAO	297/2026
20	D-CRLMP/26686/2026 CRLMP/ /	SMARAK RANJAN MOHANTY MP	ARIJEET MISHRA	298/2026
21	D-CRLMP/3072/2026 CRLMP/187/2026	SAGUPTA PARVEEN@PRAVEEN MP		299/2026
22	D-CRLMP/7767/2026 CRLMP/433/2026	SUSANTA KUMAR SAHOO MP		301/2026
23	D-CRLMP/26747/2026 CRLMP/ /	RATNAKAR BEHERA MP	JANMEJAYA KATIKIA	302/2026
24	D-RPFAM/14365/2026 RPFAM/96/2026	BISWA RANJAN SUPKAR MP	SWARUP RANJAN SINGH SAMANT	394/2026
25	D-RPFAM/41429/2026 RPFAM/ /	RANJITA BISWAL MP	BIKASH CHANDRA PARIJA	395/2026
26	D-RPFAM/41506/2026	SOURYASHRI DEBASIS SAHU	MANAS KUMAR CHAND	

	RPFAM/ /	MP		396/2026
27	D-MATA/33766/2026	PRIYABRATA MOHANTY	JNYANANANDA PANDA	
	MATA/289/2026	MP		473/2026
28	D-MATA/16061/2026	SURAJ KANTA PATALSINGH@SURAJKANTA	PATILKALYAN	
	MATA/132/2026	MP		474/2026
29	D-CONTC/18035/2026	SULOCHANA MISHRA	GAJENDRANATH ROUT	
	CONTC/3471/2026	MP		595/2026
30	D-CONTC/5659/2022	ANADI SUNANI	M/S.MANAS PATI	
	CONTC/5659/2022	MP		596/2026
31	D-CONTC/24709/2024	RAJENDRA PRASAD TRIPATHY	M/S. PRAFULLA KUMAR MOHAPATRA	
	CONTC/4516/2024	MP		597/2026
32	D-CONTC/19216/2024	PATITAPABAN SEVA SANGHA, ODISHA,	SUBHASISH SATAPATHY	
	CONTC/3715/2024	MP		598/2026
33	D-BLAPL/21821/2026	JATIN PRADHAN @ SONU	AMULYA RATNA PANDA	
	BLAPL/7647/2026	MP		643/2026
34	D-BLAPL/23818/2026	JITENDRA BEHERA	ANIRUDHA DAS	
	BLAPL/8458/2026	MP		644/2026
35	D-BLAPL/16788/2026	MD HAKIM	RAJENDRA NARAYAN ROUT	
	BLAPL/5792/2026	MP		645/2026
36	D-BLAPL/19907/2026	RAJESH @ NARENDRA SINGH	KULDEEP MOHANTY	
	BLAPL/7010/2026	MP		646/2026
37	D-CRLREV/26649/2026	GUNANIDHI PRADHAN	BIRAJA KANTA MAHAPATRA	
	CRLREV/ /	MP		1033/2026
38	D-CRLREV/26716/2026	BISHNU PRASAD AGRAWAL	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1034/2026
39	D-FAO/640/2018	RUPANANDA KANUNGO	M/S.SAMEER KU.DAS	
	FAO/640/2018	MP		1272/2026
40	D-FAO/33208/2026	THE MANAGER(LEGAL) SBI GENERAL INSURANCE CO. LTD., ROURKELA	SOMNATH ROYD.,	
	FAO/874/2026	MP		1273/2026
41	D-FAO/41469/2026	JYOTSHNA SINGH	SATYABAN SAHOO	
	FAO/ /	MP		1274/2026
42	D-FAO/41469/2026	JYOTSHNA SINGH	SATYABAN SAHOO	
	FAO/ /	MP		1275/2026
43	D-FAO/31757/2026	M/S. TATA AIG GENERAL COMPANY LTD.ADAM ALI KHAN		
	FAO/ /	MP		1276/2026
44	D-RSA/27/2022	PANCHANANA BARIK	NIRANJAN LENKA	
	RSA/27/2022	MP		1288/2026
45	D-RSA/35350/2026	KANHU CHARAN DWIBEDI	NILAMANI BEHERA	
	RSA/ /	MP		1289/2026
46	D-RSA/39259/2025	DEBASIS PANDA	SURESH CHANDRA MOHANTY	
	RSA/17/2026	MP		1290/2026
47	D-RSA/27257/2026	BISWAJAYEE DAS	AJIT CHANDRA MOHAPATRA	
	RSA/450/2026	MP		1291/2026
48	D-RSA/156/2004	DWARIKANATH KARNA	M/S.S.P.MISRA	
	RSA/156/2004	MP		1292/2026
49	D-RSA/156/2004	DWARIKANATH KARNA	M/S.S.P.MISRA	
	RSA/156/2004	MP		1293/2026
50	D-RSA/156/2004	DWARIKANATH KARNA	M/S.S.P.MISRA, SOUMYA MISHRA	
	RSA/156/2004	MP		1294/2026
51	D-RSA/3640/2026	RANGALATA NAYAK	SANDEEP RATH, B.K. NANDA	
	RSA/88/2026	MP		1295/2026
52	D-RSA/3640/2026	RANGALATA NAYAK	SANDEEP RATH	
	RSA/88/2026	MP		1296/2026
53	D-RSA/40005/2026	ANOOPAM KUMAR PATRA	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		1297/2026
54	D-ABLAPL/14139/2025	UMAKANTA DWIBEDY	NILAM SWAIN	
	ABLAPL/5497/2025	MP		1626/2026
55	D-ABLAPL/24512/2026	AJAYA BARAL		
	ABLAPL/9690/2026	MP		1627/2026
56	D-ABLAPL/19522/2026	SK. KHALID @ KHALID		
	ABLAPL/8028/2026	MP		1628/2026
57	D-ABLAPL/13417/2026	BIBEK SAMAL		
	ABLAPL/5346/2026	MP		1629/2026

58	D-CMP/1155/2026 CMP/142/2026	PUSPITA MOHAPATRA MP	SOURAV SUMAN BHUYAN	1642/2026
59	D-CMP/46337/2025 CMP/1793/2025	RASHMI DAS MP	JYOTI RANJAN DEO	1643/2026
60	D-CMP/41362/2026 CMP/ /	BALABHADRA ROUT MP	PANCHANAN PANIGRAHI	1644/2026
61	D-CMP/41368/2026 CMP/1484/2026	RAMA PURTI MP	DEBAKANT MOHANTY	1645/2026
62	D-CMP/20649/2026 CMP/790/2026	DIBYASINGH JENA MP	DEEPALI MAHAPATRA	1646/2026
63	D-CMP/41377/2026 CMP/ /	TRILOCHAN BEHERA MP	SOUMYA MISHRA	1647/2026
64	D-CMP/41390/2026 CMP/ /	PRADEEP KUMAR CHAND MP	AMIT PRASAD BOSE	1648/2026
65	D-CMP/41406/2026 CMP/ /	PADMALLOCHAN BEHERA MP	ASHWINI KUMAR DAS	1649/2026
66	D-CMP/41409/2026 CMP/ /	DHANAMALI MIRDHA MP	AMIT PRASAD BOSE	1650/2026
67	D-CMP/41451/2026 CMP/ /	MUSTARI BIBI MP	AJIT CH MOHAPATRA	1651/2026
68	D-CMP/41463/2026 CMP/ /	SOVAN DAS MP	SIVA SANKAR CHAINI	1652/2026
69	D-CMP/41481/2026 CMP/ /	ANKUR GHADAI MP	TUSAR KUMAR MISHRA	1653/2026
70	D-CMP/41494/2026 CMP/ /	GHANSHYAM SARAF MP	SASWATI SOUMYA SAHU	1654/2026
71	D-CMP/41492/2026 CMP/ /	GANESH PADHAN MP	AMIT PRASAD BOSE	1655/2026
72	D-CMP/41505/2026 CMP/ /	RITESH JAISWAL MP	AMIT PRASAD BOSE	1656/2026
73	D-CMP/20882/2026 CMP/844/2026	BINODINI GIRI MP	PRAJNA SARITA MOHANTY	1657/2026
74	D-CMP/41403/2026 CMP/ /	BASANT KUMAR ROUT MP	ACHYUTANANDA PATTANAIK	1658/2026
75	D-CMP/26444/2024 CMP/731/2024	SHRUTIBAS @ SMRUTI BAS MISHRA MP	BHAWANI SANKAR PANIGRAHI	1659/2026
76	D-CMP/41529/2026 CMP/ /	SUBHRA RAUL MP	TANMAY MISHRA	1660/2026
77	D-CMP/41532/2026 CMP/ /	DULAL RAY MP	AMIT PRASAD BOSE	1661/2026
78	D-CMP/41534/2026 CMP/ /	SAROJ KUMAR JENA MP	SOUMYA RANJAN DAS	1662/2026
79	D-CMP/41456/2026 CMP/ /	SWABHIMAN MULTI SERVICES, BALASORE MP	SUMIT KUMAR MOHANTY	1663/2026
80	D-CMP/41543/2026 CMP/ /	SYED NASEEM AHAMD @ AHMED MP	BYOMOKESH SAHOO	1664/2026
81	D-CMP/41551/2026 CMP/ /	BISWAMOHAN DAS MP	SIDHARTH SHANKAR PADHY	1665/2026
82	D-CMP/41554/2026 CMP/ /	SMRUTI LATA DAS @ BARIK MP	PRATIK DASH	1666/2026
83	D-CMP/41576/2026 CMP/ /	ANISKA RESORTS PVT. LTD., BBSR MP	SIDHARTH SHANKAR PADHY	1667/2026
84	D-MACA/39318/2026 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	SUBRAT SATPATHY	1979/2026
85	D-MACA/395/2020 MACA/395/2020	THE LEGAL MANAGER, T.P. CELL, M/S. NEW PINDIA ASSURANCE CO. LTD. MP		1980/2026
86	D-MACA/395/2020 MACA/395/2020	THE LEGAL MANAGER, T.P. CELL, M/S. NEW PINDIA ASSURANCE CO. LTD. MP		1981/2026
87	D-MACA/395/2020 MACA/395/2020	THE LEGAL MANAGER, T.P. CELL, M/S. NEW PINDIA ASSURANCE CO. LTD. MP		1982/2026
88	D-MACA/41374/2026 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., SAMBASARA MP	SAMBASARA KUMAR MAHALI	1983/2026
89	D-MACA/41374/2026	D.M., NATIONAL INSURANCE CO. LTD., SAMBASARA	SAMBASARA KUMAR MAHALI	

	MACA/ /	MP		1984/2026
90	D-MACA/35910/2026	THE MANAGER (LEGAL) TP HUBS, THE ORISSA GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		
	MACA/ /	MP		1985/2026
91	D-MACA/35910/2026	THE MANAGER (LEGAL) TP HUBS, THE ORISSA GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		
	MACA/ /	MP		1986/2026
92	D-MACA/20124/2026	TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		
	MACA/ /	MP		1987/2026
93	D-MACA/41522/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		
	MACA/ /	MP		1988/2026
94	D-MACA/41557/2026	NABA SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		1989/2026
95	D-MACA/41557/2026	NABA SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		1990/2026
96	D-CRLA/40034/2025	BIPLAB BISWAS	UMAKANTA BARIK	
	CRLA/1479/2025	MP		2290/2026
97	D-CRLA/38064/2024	BUBUN SETHY	BIREN SANKAR TRIPATHY	
	CRLA/1328/2024	MP		2291/2026
98	D-CRLA/22871/2026	PABITRA ROUT	JYOTIRMAYA SAHOO	
	CRLA/747/2026	MP		2292/2026
99	D-CRLA/26711/2026	DR. HRUDANANDA SAMANTA	DEBA PRASAD DAS	
	CRLA/ /	MP		2293/2026
100	D-CRLA/26711/2026	DR. HRUDANANDA SAMANTA	DEBA PRASAD DAS	
	CRLA/ /	MP		2294/2026
101	D-CRLA/26739/2026	LINGARAJ MALLIK	GYANENDRA MALLICK	
	CRLA/ /	MP		2295/2026
102	D-CRLA/26739/2026	LINGARAJ MALLIK	GYANENDRA MALLICK	
	CRLA/ /	MP		2296/2026
103	D-CRLA/26741/2026	DEEPAK GUPTA	TANMAY MISHRA	
	CRLA/ /	MP		2297/2026
104	D-CRLA/26745/2026	HARI CHARAN GUPTA	TANMAY MISHRA	
	CRLA/ /	MP		2298/2026
105	D-CRLMC/13955/2026	PRASANNA SAHOO @ PRASANNA KUMAR PRABHAKAR SABAT		
	CRLMC/2139/2026	MP		2398/2026
106	D-CRLMC/17369/2026	JITU@JITENDRA KUMAR SAMAL		
	CRLMC/1966/2026	MP		2399/2026
107	D-CRLMC/995/2005	CHAKARA@CHAKRADHAR		
	CRLMC/995/2005	MP		2400/2026
108	D-CRLMC/26643/2026	PUJA@PRACHI PRIYADARSHINI	PANCHANAN PANIGRAHI	
	CRLMC/ /	MP		2401/2026
109	D-CRLMC/26658/2026	TRILOCHAN SAHOO	PRAMOD CHANDRA SEJPADA	
	CRLMC/ /	MP		2402/2026
110	D-CRLMC/26658/2026	TRILOCHAN SAHOO	PRAMOD CHANDRA SEJPADA	
	CRLMC/ /	MP		2403/2026
111	D-CRLMC/26681/2026	DEBENDRA NATH PRADHAN	RABI NARAYAN MOHANTY	
	CRLMC/ /	MP		2404/2026
112	D-CRLMC/21156/2026	BIKA @ BIKRAM CHEMI	SASWATA PATNAIK	
	CRLMC/2294/2026	MP		2405/2026
113	D-CRLMC/26693/2026	SIMANCHAL NAYAK	AKSHAYA KUMAR PANDEY	
	CRLMC/ /	MP		2406/2026
114	D-CRLMC/17567/2026	VICTIM	RAKESH KUMAR ROUTRAY	
	CRLMC/2032/2026	MP		2407/2026
115	D-CRLMC/26672/2026	AJIT KUMAR SENAPATI	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		2408/2026
116	D-CRLMC/26708/2026	M/S. FLOWMARE LTD., BHUBANESWAR	LAXMIDHAR PANGARI, SR.ADV.	
	CRLMC/ /	MP		2409/2026
117	D-CRLMC/26676/2026	AJIT KUMAR SENAPATI	ACHYUTANANDA PATTANAIK	
	CRLMC/ /	MP		2410/2026
118	D-CRLMC/23315/2026	MANAS RANJAN SAHOO		
	CRLMC/2897/2026	MP		2411/2026
119	D-CRLMC/22665/2026	GOPAL KRUSHNA MOHANTY		
	CRLMC/2699/2026	MP		2412/2026
120	D-CRLMC/26740/2026	JAYASHREE SARITA KUJUR	SUSANTA KUMAR MISHRA	
	CRLMC/ /	MP		2413/2026

121	D-CRLMC/15330/2026 CRLMC/1951/2026	SUSEN KUMAR MAHARANA MP	M/S RABI NARAYAN BEHERA, L.K. PADHI, M.M. DAS, G.N. ROUT 2414/2026
122	D-CRLMC/26744/2026 CRLMC/ /	RAJENDRA DAS MP	DEBRATA DAS 2415/2026
123	D-CRLMC/17313/2026 CRLMC/1877/2026	V. BIKASH RAJU MP	2416/2026
124	D-CRLMC/26767/2026 CRLMC/ /	DEBASHIS SAHOO MP	ASHOK KUMAR SARANGI 2417/2026
125	D-CRLMC/26771/2026 CRLMC/ /	PAPPU YADAV MP	RABI NARAYAN BEHERA 2418/2026
126	D-WA/46693/2025 WA/ /	SUBRAT KUMAR BHOI MP	SAROJ KUMAR PADHY 2769/2026
127	D-WA/46445/2025 WA/ /	GANESH RAM GARTIA MP	SAROJ KUMAR PADHY 2770/2026
128	D-WA/41331/2026 WA/ /	TP WESTERN ODISHA DISTRIBUTION LTD RAJEET ROY MP	2771/2026
129	D-WA/41331/2026 WA/ /	TP WESTERN ODISHA DISTRIBUTION LTD RAJEET ROY MP	2772/2026
130	D-WA/41358/2026 WA/ /	SHILPA SUMAN MP	SOUMYA MISHRA 2773/2026
131	D-WA/41358/2026 WA/ /	SHILPA SUMAN MP	SOUMYA MISHRA 2774/2026
132	D-WA/41358/2026 WA/ /	SHILPA SUMAN MP	SOUMYA MISHRA 2775/2026
133	D-WA/41358/2026 WA/ /	SHILPA SUMAN MP	SOUMYA MISHRA 2776/2026
134	D-WA/41361/2026 WA/ /	DR. NIRUPAMA JENA MP	SOUMYA MISHRA 2777/2026
135	D-WA/41361/2026 WA/ /	DR. NIRUPAMA JENA MP	SOUMYA MISHRA 2778/2026
136	D-WA/41361/2026 WA/ /	DR. NIRUPAMA JENA MP	SOUMYA MISHRA 2779/2026
137	D-WA/13865/2025 WA/1217/2026	STATE OF ODISHA MP	BIBEKANANDA NAYAK 2780/2026
138	D-WA/13865/2025 WA/1217/2026	STATE OF ODISHA MP	BIBEKANANDA NAYAK 2781/2026
139	D-WA/13865/2025 WA/1217/2026	STATE OF ODISHA MP	BIBEKANANDA NAYAK 2782/2026
140	D-WA/41426/2026 WA/ /	DR. SWAPNA SARIT MP	PAMI RATH, (SR.ADV.) 2783/2026
141	D-WA/41426/2026 WA/ /	DR. SWAPNA SARIT MP	PAMI RATH, (SR.ADV.) 2784/2026
142	D-WA/41426/2026 WA/ /	DR. SWAPNA SARIT MP	PAMI RATH, (SR.ADV.) 2785/2026
143	D-WA/40937/2026 WA/1210/2026	KULAMANI BEHERA MP	AISWARIYA PRATAP JENA 2786/2026
144	D-WA/33936/2025 WA/1506/2025	KRUSHNA CHANDRA PALEI MP	KSHIROD KUMAR ROUT 2787/2026
145	D-WP(C)/41329/2026 WP(C)/28398/2026	KAUSALYA GIRI MP	SUSHANTA KUMAR MISHRA 17029/2026
146	D-WP(C)/41330/2026 WP(C)/28371/2026	DR.SUNIL SAHU MP	AVIJIT MISHRA 17030/2026
147	D-WP(C)/41333/2026 WP(C)/28376/2026	DR.CHINMAYA KAR MP	AVIJIT MISHRA 17031/2026
148	D-WP(C)/41335/2026 WP(C)/28383/2026	DR.SAPAN KUMAR JENA MP	AVIJIT MISHRA 17032/2026
149	D-WP(C)/31741/2025 WP(C)/22324/2025	MADHUSMITA SWAIN MP	BHASKAR CHANDRA PANDA 17033/2026
150	D-WP(C)/41348/2026 WP(C)/ /	M/S.SAI PACKAGE, KEONJHAR MP	KARITK KURMY 17034/2026
151	D-WP(C)/31738/2025 WP(C)/22249/2025	MADHUSMITA SWAIN MP	BHASKAR CHANDRA PANDA 17035/2026
152	D-WP(C)/31745/2025	MADHUSMITA SWAIN	BHASKAR CHANDRA PANDA

	WP(C)/22331/2025	MP		17036/2026
153	D-WP(C)/41269/2026	ALL ODISHA CONTRACTOR WELFARE ASSOCIATION	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		17037/2026
154	D-WP(C)/20071/2017	MADHUSMITA SWAIN		
	WP(C)/20071/2017	MP		17038/2026
155	D-WP(C)/41349/2026	MAUSUMEE SAHOO	RAJU KUMAR SATPATHY	
	WP(C)/ /	MP		17039/2026
156	D-WP(C)/40230/2026	NITAI CHARAN NAIK	PRASANTA KUMAR JOSHI	
	WP(C)/28094/2026	MP		17040/2026
157	D-WP(C)/41351/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/ /	MP		17041/2026
158	D-WP(C)/41272/2026	SOURAV AGRAWAL	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		17042/2026
159	D-WP(C)/41355/2026	SARMISTA BEHERA	HALADHAR SETHY	
	WP(C)/ /	MP		17043/2026
160	D-WP(C)/41356/2026	GANESH NAYAK	RABINARAYAN NAYAK	
	WP(C)/ /	MP		17044/2026
161	D-WP(C)/41275/2026	SOURAV AGRAWAL	PRABODHA CHANDRA NAYAK	
	WP(C)/28433/2026	MP		17045/2026
162	D-WP(C)/16984/2026	RABINDRA KUMAR SWAIN	SAMEER KUMAR DAS	
	WP(C)/12937/2026	MP		17046/2026
163	D-WP(C)/35273/2025	ARPITA PRIYADARSHINI	SAMEER KUMAR DAS	
	WP(C)/25215/2025	MP		17047/2026
164	D-WP(C)/41359/2026	BIJAYA KUMAR DASH	SUDEEPTA KUMAR SINGH	
	WP(C)/28392/2026	MP		17048/2026
165	D-WP(C)/36538/2026	KAIBALYA SATAPATHY	RANJIT KESHARI SAMAL	
	WP(C)/25699/2026	MP		17049/2026
166	D-WP(C)/30233/2025	ASHOK KUMAR JENA		
	WP(C)/21324/2025	MP		17050/2026
167	D-WP(C)/19446/2026	M/S. AMBAJI ROCKS AND MINERALS, KAPPAHATA	PRANJANA KISHORE HARICHANDAN	
	WP(C)/14563/2026	MP		17051/2026
168	D-WP(C)/41360/2026	ANNAPURNA PATASAHANI	BISWAPRIYA KANUNGO	
	WP(C)/ /	MP		17052/2026
169	D-WP(C)/41363/2026	SUBHENDRA SEKHAR MOHAPATRA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		17053/2026
170	D-WP(C)/41364/2026	M/S.SHYAM METALICS AND ENERGY LTD, NAMPUR	ANUPAMA SAURBOSE	
	WP(C)/ /	MP		17054/2026
171	D-WP(C)/34084/2026	HARAPRIYA SAHU		
	WP(C)/24595/2026	MP		17055/2026
172	D-WP(C)/41336/2026	ESWAR RAO MEDHI	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		17056/2026
173	D-WP(C)/41337/2026	SMT SUSMITA SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		17057/2026
174	D-WP(C)/41369/2026	PRASANTA KUMAR PANI	KUNAL KUMAR SWAIN	
	WP(C)/28428/2026	MP		17058/2026
175	D-WP(C)/41370/2026	SABITRI DEVI CHARITABLE TRUST, JAJPURA	SARADA DASH	
	WP(C)/ /	MP		17059/2026
176	D-WP(C)/41371/2026	PUNEET BHATNAGAR	SOUMYA MISHRA	
	WP(C)/ /	MP		17060/2026
177	D-WP(C)/41338/2026	MARTHA SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		17061/2026
178	D-WP(C)/41339/2026	ABRAM SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		17062/2026
179	D-WP(C)/23468/2026	RAHEMUTUN BIBI	BAMADEV BARAL	
	WP(C)/20746/2026	MP		17063/2026
180	D-WP(C)/28672/2025	SUBHAKANTA PANDA	SAILABALA JENA	
	WP(C)/20429/2025	MP		17064/2026
181	D-WP(C)/41382/2026	DR.ANUBHA MOHANTY	AVIJIT MISHRA	
	WP(C)/28418/2026	MP		17065/2026
182	D-WP(C)/41393/2026	DR.SHIVANANDA TANDY	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		17066/2026
183	D-WP(C)/31816/2021	GM IRON AND STEEL CO. LTD.	SATYA SMRUTI MOHANTY	
	WP(C)/31816/2021	MP		17067/2026

184	D-WP(C)/24072/2021 WP(C)/24072/2021	M/S TATA STEEL MINING LTD MP	SARADA PRASANNA SARANGI	17068/2026
185	D-WP(C)/24073/2021 WP(C)/24073/2021	M/S TATA STEEL MINING LTD MP	SARADA PRASANNA SARANGI	17069/2026
186	D-WP(C)/41394/2026 WP(C)/ /	DR.SANJOGA SHREE ANANTA MP	KRISHNA CHANDRA SAHU	17070/2026
187	D-WP(C)/29627/2021 WP(C)/29627/2021	M/S.JAGAT JANANI SERVICES PVT. LTD. MP	RAJIV KUMAR MAHANTA	17071/2026
188	D-WP(C)/19641/2021 WP(C)/19641/2021	M/S SERAJUDDIN AND CO. MP	(M/S.DR.A.M.SINGHVI), DHANANJAYA MISHRA	17072/2026
189	D-WP(C)/5808/2026 WP(C)/4946/2026	DIRECTOR, SOFTWARE TECHNOLOGY PARK, MP	SANDIP K(SWAPNANESWAR ,KHURDA	17073/2026
190	D-WP(C)/23847/2021 WP(C)/23847/2021	M/S TATA STEEL MINING LTD. MP	SARADA PRASANNA SARANGI	17074/2026
191	D-WP(C)/3566/2022 WP(C)/3566/2022	ARCELORMITTAL INDIA PVT. LTD. MP	AMIT PATTNAIK	17075/2026
192	D-WP(C)/41397/2026 WP(C)/ /	DR.SUBHASHREE BEHERA MP	KRISHNA CHANDRA SAHU	17076/2026
193	D-WP(C)/27704/2026 WP(C)/19602/2026	PRASANTA KUMAR JENA MP		17077/2026
194	D-WP(C)/28232/2021 WP(C)/28232/2021	M/S. JSW STEELS LTD. MP	SATYA SMRUTI MOHANTY	17078/2026
195	D-WP(C)/41399/2026 WP(C)/ /	BHAGYADHAR BEHERA MP	AMIYA KUMAR MOHANTY A	17079/2026
196	D-WP(C)/41401/2026 WP(C)/ /	DR.RITU MALATI MUKHI MP	KRISHNA CHANDRA SAHU	17080/2026
197	D-WP(C)/41405/2026 WP(C)/ /	ARCHANA MANJARI MANDAL MP	MADHAB LAL AGARWAL	17081/2026
198	D-WP(C)/12363/2023 WP(C)/12363/2023	M/S. JAGAT JANANI SERVICES PVT. LTD., MP	KEONJHAMAR MAHANTA	17082/2026
199	D-WP(C)/41416/2026 WP(C)/ /	SATYA SUNDAR PARIDA MP	RAJAT KUMAR PANDA	17083/2026
200	D-WP(C)/42138/2025 WP(C)/29340/2025	SUBASH CHANDRA SENAPATI MP	SRINIVAS MOHANTY	17084/2026
201	D-WP(C)/34622/2023 WP(C)/34622/2023	M/S. JAGAT JANANI SERVICES PVT.LTD, MP	KEONJHAMAR MAHANTA	17085/2026
202	D-WP(C)/12953/2024 WP(C)/8096/2024	MOUSUMI PALEI MP	BIGYAN KUMAR SHARMA	17086/2026
203	D-WP(C)/13363/2005 WP(C)/13363/2005	RELIANCE ELECTRICALS MP		17087/2026
204	D-WP(C)/10022/2026 WP(C)/7689/2026	MD.MUSTAQUEEM MP	NAGEN KUMAR BARIK	17088/2026
205	D-WP(C)/41421/2026 WP(C)/ /	RAKESH BADHAN MP	PABITRA KUMAR NAYAK	17089/2026
206	D-WP(C)/41425/2026 WP(C)/ /	MANAGEMENT OF M/S TECH SUPPORT, MP	SWARNIPUSPAN SINGH SAMANT	17090/2026
207	D-WP(C)/40603/2026 WP(C)/28244/2026	RAMESH CHANDRA KISHAN MP	SOUMYA MISHRA	17091/2026
208	D-WP(C)/41434/2026 WP(C)/ /	KRISHNA CHANDRA SARKAR MP	DURGESH NARAYAN RATH	17092/2026
209	D-WP(C)/41458/2026 WP(C)/ /	DR.SUBIGYAN GADTIA MP	SANGRAM JENA	17093/2026
210	D-WP(C)/2523/2026 WP(C)/2609/2026	JAYANTI SWAIN MP	SANGRAM JENA	17094/2026
211	D-WP(C)/41465/2026 WP(C)/ /	MANAS RANJAN SWAIN MP	OM SWARUP	17095/2026
212	D-WP(C)/41436/2026 WP(C)/ /	SOURAV AGRAWAL MP	PRABODHA CHANDRA NAYAK	17096/2026
213	D-WP(C)/35015/2026 WP(C)/24104/2026	SAROJ KUMAR JENA MP	AKSHAYA KUMAR JENA	17097/2026
214	D-WP(C)/41471/2026 WP(C)/ /	M/S.SHREE LAXMI HABITAT PVT.LTD., MP	ANSHUL KUMAR DASH	17098/2026
215	D-WP(C)/41437/2026	RITANJALI MISHRA	DURGESH NARAYAN RATH	

	WP(C)/ /	MP		17099/2026
216	D-WP(C)/41478/2026	M/S. MEDICS INSTRUMENTS, CUTTACK	ASHISH KUMAR SAMAL	
	WP(C)/ /	MP		17100/2026
217	D-WP(C)/7341/2022	OMKARNAND PUROHIT	SAMBHU CH. NATH SHARMA, P.K. RAY, TUSAR KUMAR MISHRA	
	WP(C)/7341/2022	MP		17101/2026
218	D-WP(C)/41473/2026	GHASIRAM KHARA	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		17102/2026
219	D-WP(C)/17043/2025	STATE BANK OF INDIA,BBSR	NARENDRA KISHORE MISHRA (SR. ADV.), P. V. BALAKRISHNA	
	WP(C)/12239/2025	MP		17103/2026
220	D-WP(C)/36422/2026	BRAHMANIDEVI LOGISTICS KHURDA	ANJAN KUMAR BISWAL	
	WP(C)/25225/2026	MP		17104/2026
221	D-WP(C)/41484/2026	AKARSHAN BOHIDAR	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		17105/2026
222	D-WP(C)/41439/2026	M/S RUSIKULYA GAS AND S. S. ENTERPRISES	BRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		17106/2026
223	D-WP(C)/39069/2025	KANDOI TRANSPORT LIMITED, CUTTACK	M/S. SASWAT KUMAR ACHARYA	
	WP(C)/26746/2025	MP		17107/2026
224	D-WP(C)/41440/2026	PRASHANTA KUMAR SAHOO	MANORANJAN DAS	
	WP(C)/ /	MP		17108/2026
225	D-WP(C)/41500/2026	KRUSHNA CHANDRA BEHERA	NIHAL RATH	
	WP(C)/ /	MP		17109/2026
226	D-WP(C)/38619/2026	GIRISH KUMAR DEEP	HALADHAR SETHY	
	WP(C)/27377/2026	MP		17110/2026
227	D-WP(C)/37441/2026	TANUJA KUMARI SAHU	SURYAKANTA DWIBEDI	
	WP(C)/26895/2026	MP		17111/2026
228	D-WP(C)/41525/2026	NISHAMANI SETHI	KAMALAKANTA MOHANTA	
	WP(C)/ /	MP		17112/2026
229	D-WP(C)/41527/2026	SASMITA BEHERA	NIRANJAN LENKA	
	WP(C)/ /	MP		17113/2026
230	D-WP(C)/41537/2026	ARBIND TUTY	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		17114/2026
231	D-WP(C)/41539/2026	BAJARANGBALI SHG, BHADRAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17115/2026
232	D-WP(C)/41540/2026	ALEKHA BHOI	SURENDRA KUMAR GARTIA	
	WP(C)/ /	MP		17116/2026
233	D-WP(C)/41541/2026	M/S.LAXMI AGENCY, CUTTACK	DAITARI BEHERA	
	WP(C)/ /	MP		17117/2026
234	D-WP(C)/41544/2026	BIRENDRA KUMAR BISHI	SURENDRA KUMAR GARTIA	
	WP(C)/ /	MP		17118/2026
235	D-WP(C)/41546/2026	BHABANI SHANKAR PADHAN	SURENDRA KUMAR GARTIA	
	WP(C)/ /	MP		17119/2026
236	D-WP(C)/41545/2026	MAA ARANAPURNA SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17120/2026
237	D-WP(C)/41549/2026	SUNITI DEVI MEHER	SURENDRA KUMAR GARTIA	
	WP(C)/ /	MP		17121/2026
238	D-WP(C)/41548/2026	MAA GANGAMATA SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17122/2026
239	D-WP(C)/41550/2026	M/S.MAA DURGA PAINTS AND MARBELS, CUTTACK	DAITARI BEHERA	
	WP(C)/ /	MP		17123/2026
240	D-WP(C)/41552/2026	SUSANTA CHAND	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		17124/2026
241	D-WP(C)/35692/2023	RELIABLE SPONGE PVT. LTD., SUNDERGARH	ABHIJAYANTI MOHANTY	
	WP(C)/35692/2023	MP		17125/2026
242	D-WP(C)/41553/2026	GANGADHAR LENKA	ALOK KUMAR DAS	
	WP(C)/ /	MP		17126/2026
243	D-WP(C)/41558/2026	MADAN @ MADHUSUDAN SAHOO	ALOK KUMAR DAS	
	WP(C)/ /	MP		17127/2026
244	D-WP(C)/41555/2026	SRINIBASH SWAIN	ALOK KUMAR DAS	
	WP(C)/ /	MP		17128/2026
245	D-WP(C)/41524/2026	PADARBINDA MOHAPATRA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		17129/2026
246	D-WP(C)/41562/2026	SANJAY KUMAR SETHY	ALOK KUMAR DAS	
	WP(C)/ /	MP		17130/2026

247	D-WP(C)/41571/2026 WP(C)/ /	KUMARI SUBUDHI MP	SANTOSH KUMAR MAHANTY	17131/2026
248	D-WP(C)/41572/2026 WP(C)/ /	BIJAY MALLICK MP	ALOK KUMAR DAS	17132/2026
249	D-WP(C)/41574/2026 WP(C)/ /	SESHADEV SWAIN MP	GOKULANANDA SAHU	17133/2026
250	D-WP(C)/41570/2026 WP(C)/ /	NIRA MALIK MP	GAJENDRANATH ROUT	17134/2026